

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2480/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

[ONLY IA No. 81573/2026 IN C.A. No. 2485/2024 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 2485/2024 (III-A)

IA No. 81573/2026 - EARLY HEARING APPLICATION

Date : 24-04-2026 This I.A. was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Rana Mukherjee, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s) :Mr. P. I. Jose, AOR

Mr. Mukul Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 81573/2026

1. List the appeals for hearing in the week commencing 07.12.2026 before an appropriate Bench.
2. IA stands disposed of accordingly.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR